

(b) 30 to 40 years depending on species planted and locality.

(c) A large number of seedlings are raised. These, after frequent thinnings, yield a final crop of about 30 trees to an acre.

(d) About Rs. 2,000 per acre at current rates. It is difficult to estimate prices 40 years hence.

OVERBRIDGE AT SRIKAKULAM ROAD STATION

1467. Shri Rajagopala Rao: (a) Will the Minister of Railways be pleased to state whether Government have received any representations requesting the construction of an overbridge at Srikakulam Road Station?

(b) If so, what action do Government propose to take in the matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) The proposal will be placed before the Passengers' Amenities Committee of the Southern Railway for their consideration.

CULTIVATION OF JUTE

1468. Dr. Ram Subhag Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to extend the improved methods of jute growing to the cultivators' plots around the Jute Agricultural Research Institute farm at Barrackpore;

(b) whether any extension centres will be opened there;

(c) if so, how many and when; and

(d) the cost involved in opening those centres?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes

(b) Yes.

(c) Three, during 1953-54.

(d) (i) Rs. 8,835/- during 1953-54.

(ii) Rs. 7,073/- during 1954-55.

(iii) Rs. 7,191/- during 1955-56.

COMPENSATORY ALLOWANCE TO ENGINEERING DEPARTMENT OF N. E. RAILWAY

1469. Shri Ramananda Das: (a) Will the Minister of Railways be pleased to state whether it is a fact that the compensatory allowance is not paid to the engineering department staff of North Eastern Railway

of Badshah Nagar Railway Station, whereas all other staff of North Eastern Railway stationed at Badshah Nagar gets the compensatory allowance?

(b) If so, what steps have been taken to remove this discrimination?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) Steps are being taken by the Railway Administration to remove the discrimination.

CHLORINE TANK WAGONS

1470. Shri Rajagopala Rao: (a) will the Minister of Railways be pleased to state whether it is a fact that the Railway Board has placed orders for liquid chlorine tank wagons in the United Kingdom?

(b) If so, when were the orders placed and for how many?

(c) When are the wagons due for delivery?

(d) How many wagons have been delivered so far?

(e) When will all the wagons be received?

(f) To whom have these wagons been allotted?

(g) Has there been any delay in the delivery of the wagons?

(h) If so, who is responsible for the delay?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Instructions have been issued to the Director General India Store Department, London, to place such an order for 10 broad gauge Chlorine Tank Wagons. No advice has yet been received regarding the placing of this order.

(c), (d) and (e). Does not arise.

(f) It is the intention to allot these special Tank Wagons as follows:—

Central Railway	3
Southern Railway	5
Western Railway	2

(g) and (h). Does not arise.